GOVERNMENT OF INDIA TRIBAL AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:823 ANSWERED ON:25.02.2011 DEVELOPMENT OF TRIBALS

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Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Supreme Court of India has expressed concern recently over the plight of the tribal population in the country;
- (b) if so, the details and the reaction of the Government thereto; and
- (c) the number of tribal people/families benefited through the Government's programmes during each of the last three years and the current year?

Answer

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI MAHADEO SINGH KHANDELA)

- (a): The Ministry of Tribal Affairs has not come across any report regarding the Supreme Court of India expressing concern over the plight of the tribal population in the country.
- (b): In view of the reply to part (a) above, this question does not arise.
- (c): The Ministry of Tribal Affairs implement several Central Sector/Centrally Sponsored schemes/programmes for the socio-economic development of the tribal people in the country. These schemes/programmes are implemented through the State/UT Governments who identify the individual projects/schemes for utilization of the funds released by the Ministry and to ensure that the benefits of these schemes/programmes reach the targeted areas/people. The data regarding the number of tribal people/families benefited through the schemes/programmes of the Ministry is not maintained.